

, ITEM NO.4

COURT NO.2 SECTION XV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).8181/2013
(Arising out of impugned final judgment and order dated 11/10/2012
in LPA No.448/2010 passed by the High Court Of Punjab & Haryana At
Chandigarh)

STATE BANK OF PATIALA

Petitioner(s)

VERSUS

GENERAL SECRETARY, STAFF UNION & ORS.

Respondent(s)

(With interim relief and office report)

Date : 30/08/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. P.S. Patwalia,ASG

Mr. Rajiv Kapur,Adv.

Ms. Shubhra Kapur,Adv.

For Mr. Sanjay Kapur,Adv.

For Respondent(s) Mr. Huzefa Ahmadi,Sr.Adv.

No.3 Ms. Upasana Nath,Adv.

Mr. Shahrukh Alam,Adv.

Mr. Rohan Sharma,Adv.

For Mr. Shree Pal Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Rajiv Kapur, the learned counsel appearing for
the petitioner, started his arguments at 11.45 a.m. and
continued for few minutes. Mr. Huzefa Ahmadi, the
learned senior counsel appearing for Respondent No.3,
started his arguments and concluded at 12.45 p.m. Then,
Mr. P.S. Patwalia, learned Additional Solicitor General,
joined Mr. Rajiv Kapur and started his arguments and
concluded at 1.00 p.m.

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Hearing concluded.

Judgment reserved.

(Sarita Purohit)

Court Master

(Sneh Bala Mehra)

Assistant Registrar

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